

ITEM NO.68

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 10430/2016
RAM DHIRAJ AND ORS. Petitioner(s)

VERSUS

BABUA KOERI AND ANR. Respondent(s)
(with appln. (s) for substitution and office report)
Date : 30/09/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. Rajeev Singh,Adv.

For Respondent(s)

Mr. Akhilesh Kumar Pandey,Adv.

Ms. Shweta Yadav,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time, as last chance is given to the respondent
Nos. 1 and 2 to file the counter affidavit.
Application for substitution to bring on record the Lrs. of
deceased Petitioner No. 5 is allowed being within time. Registry
shall process further as per rules.
List again on 11.11. 2016.

(M V RAMESH)
Registrar

MG